

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date: 07.09.2022**

**Misc. Application No. 829 of 2021  
And  
Appeal No. 492 of 2021**

BRD Securities ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Somasekhar Sundaresan, Advocate with Mr. P R Ramesh and Ms. Yugandhara Khanwilkar, Advocates for the Appellant.

Mr. Abhiraj Arora, Advocate with Mr. Deepanshu Agarwal and Mr. Shourya Tanay, Advocates i/b ELP for the Respondent.

ORDER:

1. Adjourned on the request of the appellant. As agreed between the parties, list on October 14, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Justice M. T. Joshi  
Judicial Member

Ms. Meera Swarup  
Technical Member

**07.09.2022**  
PK